

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

AT NEW DELHI

ORIGINAL APPLICATION NO. 275 OF 2021

IN THE MATTER OF

Raghuvar Singh & Ors.

Applicant(s)

Versus

Central Pollution Control Board and Ors.

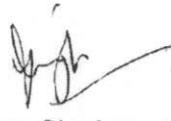
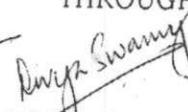
Respondent(s)

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THROUGH

Yagyawalkya Singh and Divya Swamy
Advocate (s)
Office- A 131, Sector 46, Noida
7838848157
yagyawalkyasingh@gmail.com

1

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

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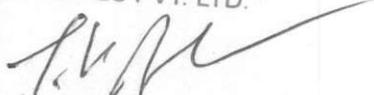
**RESPONSE TO ALLEGATION ON BEHALF OF GBA STEELS &
METALS PVT. LTD.**

1. This response is being filed by the undersigned posted as _____ at GBA Steels & Metals Pvt. Ltd. In compliance with the order dated 09/11/2021 passed by this Hon'ble Tribunal where an application was filed w.r.t respondent no. 6 running an industrial unit at Khasra No. 609, Nandgaon Road, Kosi Kalan, Mathura without any license from State PCB.

2. In the order dated 09/11/2021 this Hon'ble Tribunal issued notice to respondent no. 6 to respond to the following allegations:-

"3. According to the specific condition number 15 of the conditional consent (water) issued vide this office letter dated 04.11.2019, the work of washing waste steel wire used as raw material in the industry

For GBA STEELS & METALS PVT. LTD.


Authorised/ Director .

COPY ATTESTED
SHRIMAN KUNWAN SHARMA
Advocate
Notary Distt Court, MATHURA

8/3/2022

(2)

premises is prohibited, whereas during the inspection, the industry was found to be doing the washing of waste steel wire disregarding the conditions of consent, an explanation should be given in relation to the above.

4. During the inspection, the effluent purification plant installed in the industry was found to be in a dormant state and the pollution generated by the washing was found to collect in a raw pit built inside the effluent premises, which is likely to cause underground pollution, please be clarified.

5. The installed wet scrunching system to control the process emissions generated during the melting of raw materials was not found working, also, due to insufficient capacity of the action hood installed above the crucible, the shed was found to be filled with smoke, due to which there is a possibility of air pollution. Therefore, along with upgrading the air pollution control system, there is a need for a secondary hood, a proposal and a time bound program should be submitted in relation to the above.

6. Waste MS wire used as raw material should be stored inside the shed as far as possible, so that there is no possibility of air pollution due to carbon particles settling in them."

Hence pursuant to this GBA Steels & Metals Pvt. Ltd. Is providing its response:-

For GBA STEELS & METALS PVT. LTD.


Authorised/ Director

COPY ATTESTED

SHRIMAN VARAYAN SHARMA
Advocate

Notary Dist Court, MATHURA

8/31/2022

3

A. That pursuant to the specific condition number 15 of the conditional consent (water) issued vide this office letter dated 04.11.2019 regarding the company doing the washing of waste steel wire, disregarding condition of consent. It is brought on record that no such washing of waste steel wire is going on currently in the factory and was stopped from immediate effect after the inspection.

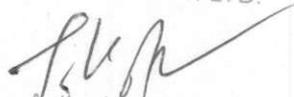
B. That the effluent purification plant installed in the industry is in working condition and no underground pollution is taking place as in place of raw pits cement pits are built for collection of waste material which is not leading to the ground water pollution. Moreover a water treatment plant is also built for reduction in water pollution. The photograph of the water treatment is hereby annexed as **ANNEXURE A**.

C. That the installed wet scrunching machine is in working condition, also the capacity of the action hood is also increased and the possibility of pollution is greatly reduced. Moreover, the up gradation of the air pollution system already began way back and techno commercial proposals were invited before the inspection itself (Techno Commercial proposal of Enhance Enviro Tech solutions) **ANNEXURE B**

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SHRIMAN NARAYAN SHARMA
Advocate
Notary Distt Court, MATHURA

8/13/2022

FOR GBA STEELS & METALS PVT. LTD.


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(4)

and the installation is complete currently greatly reducing any chances of pollution. The photograph of the Wet Scrunching System is annexed as **ANNEXURE C**.

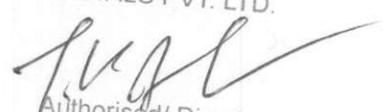
D. That the MS wire is now stored under the shed and there is no possibility of air pollution the photograph of the shed is annexed as **ANNEXURE D**.

E. That Global Enviro Laboratories conducted tests on various samples the results of the same are herein under:-

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SHRIMATI NEELAN SHARMA
Advocate
Notary Court MATHURA
21/3/2022

S. No.	SAMPLE DESCRIPTION	SAMPLING SITE	PARAMETERS	RESULT	STANDARD
1.	Ambient Air	Near main gate area	Particulate matters	98	100
2.	Ambient Air	Near main gate area	Sulphur Dioxide	22.5	80
3.	Ambient Air	Near main gate area	Nitrogen Dioxide	36.4	80
4.	Ambient Air	Near main gate area	Carbon Monoxide	0.42	4
5.	Ambient Air	Near gate no. 2	Particulate matters	96	100
6.	Ambient Air	Near gate no. 2	Sulphur Dioxide	20.4	80
7.	Ambient Air	Near gate no. 2	Nitrogen Dioxide	32.5	80
8.	Ambient Air	Near gate no. 2	Carbon Monoxide	0.39	4
9.	Ambient Air	Near furnace area	Particulate matters	94	100
10	Ambient Air	Near furnace area	Sulphur Dioxide	18.9	80
11	Ambient Air	Near furnace area	Nitrogen Dioxide	30.3	80

For GBA STEELS & METALS PVT. LTD.


Authorised/ Director

5

12	Ambient Air	Near furnace area	Carbon Monoxide	0.34	4
13	Ambient Air	Near DG area	Particulate matters	92	100
14	Ambient Air	Near DG Area	Sulphur Dioxide	17.5	80
15	Ambient Air	Near DG Area	Nitrogen Dioxide	29.6	80
16	Ambient Air	Near DG Area	Carbon Monoxide	0.30	4
17	Emission from DG Set	Port Hole	Particulate matter	0.12	0.3
18	Emission from DG Set	Port Hole	Oxide of Nitrogen	0.52	Not Specified
19	Emission from DG Set	Port Hole	Carbon Monoxide	0.40	Not specified
20	Noise Level	Near DG Set	Avg. Sound Level	72.9	75 dB
21	Waste Water	Inlet of ETP	pH	6.22	---

The Audited report by Global Enviro Laboratories dated 30/10/21 is hereby annexed as **ANNEXURE E**.

COPY ATTESTED
SHRIMATI BHARATI SHARMA
Notary Public for GBA STEELS & METALS PVT. LTD.

F. That it is submitted that **GBA Steels & Metals Pvt. Ltd.** is fully aware of its social responsibility and committed to the cause of preservation of environment and shall take all necessary measures for the implementation of any order that may be passed by the Hon'ble Tribunal in letter and spirit.

G. It is prayed that the response is to be taken on record.

For GBA STEELS & METALS PVT. LTD.


Authorised Director

(6)

THROUGH



Yagyawalkya Singh and Divya Swamy
Advocate (s)
Office- A 131, Sector 46, Noida
7838848157
yagyawalkyasingh@gmail.com

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SHRIMAN MOHAYAN SHARMA
Advocate
Muzium District Court, MATURA

8/3/2022

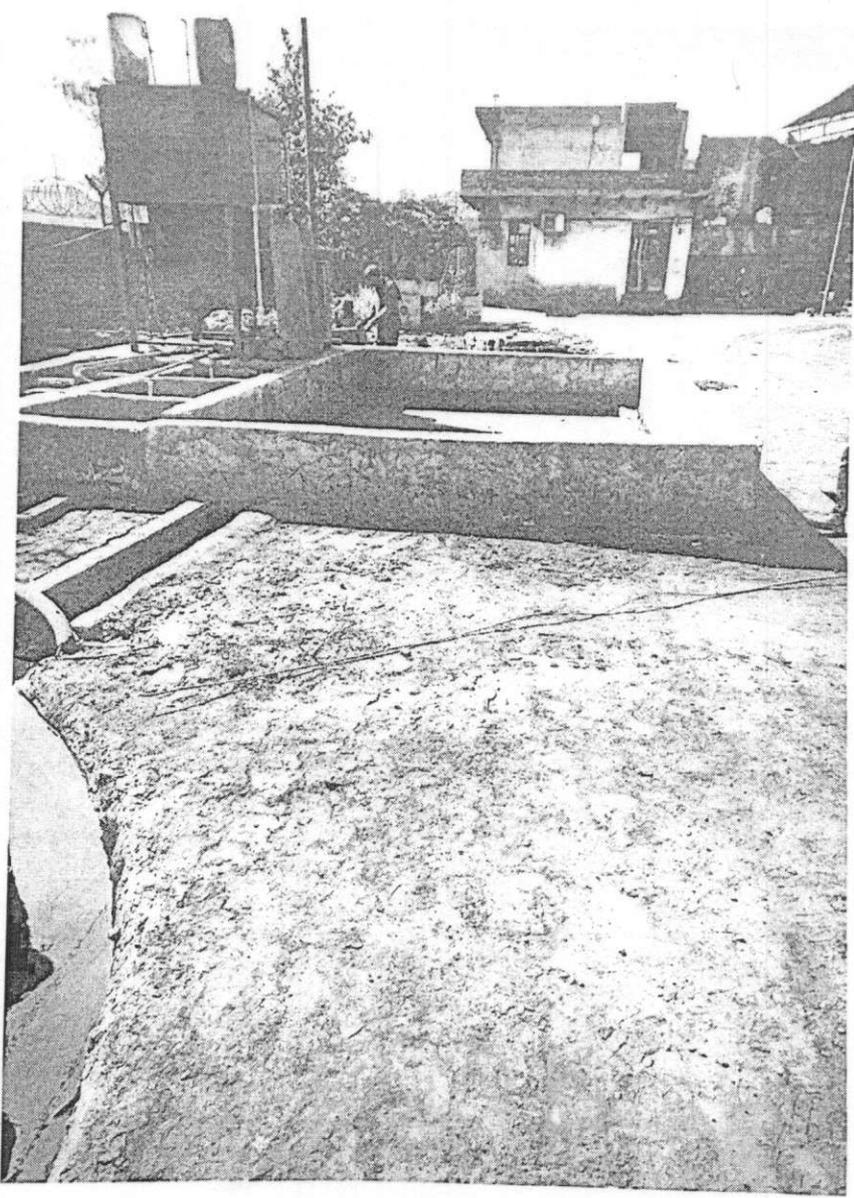
For GBA STEELS & METALS PVT. LTD.



Authorized/ Director

7

ANNEXURE A
Photograph of the water treatment plant.



For GBA STEELS & METALS PVT. LTD.

[Handwritten Signature]
Authorised/ Director

ANNEXURE B

ENHANCE ENVIRO TECH SOLUTION

(8)

(Water, Wastewater Treatment & Air Pollution Control System)
An ISO 9001:2015 company

25.10.2010

EETS/GBA/APC/21-22/4571383
M/S GBA steels and metals pvt Ltd,
Khasra no 609, Village-Barhana, Opp 132 KVA
Power house Nand Gaon Road Kosikalan Mathura
281403

Kind Attn. Mr. Bahadur Singh
Mr. Vijay Sharma
(Sr. Manager - Maint.)

Subject Air Pollution Control System

Dear Sir,

This has reference to the visit of our Mr. R.K. Soni and the undersigned to your works on 22.10.2021. and the discussions we had with your and your good self on the subject.

On the basis of the data's provided to us and the site visit undertaken, we have worked out our detailed *Techno - Commercial* proposal for your consideration as under:

1. *Technical Comments*
2. *Existing Unit*
3. *Terminal Points & Exclusions*
4. *Technical Specifications of Scrubber*
5. *Scope of supply & Exclusions*
6. *Price Schedule and Commercial Terms*

We trust that you will our offer in line with your requirement, however, if you require further information's/clarifications, pls feel free to contact us.

Thanking you and assuring you of our best attention always, we remain.

For Enhance Enviro Tech Solution

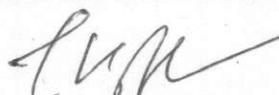
(Rohit Kumar Soni)
Authorized Signatory
+91-7838810498

COPY ATTESTED
SHRIMAN NARAYAN SHARMA
Advocate
Notary District Court, MATHURA

Office 1 - Villa No.12, Basement No.2, Block -V, Eros Garden, Charmwood Village, Suraj Kund Faridabad -121009, Haryana
Office 2 - N-2 Delta -3, Greater Noida -201308 Workshop - Site -C UPSIDC, Surajpur Indl. Area Greater Noida /Faridabad
0120 2960972, 0129-4010498 Mob- 7838810498, 9643079162 .Web Site www.enhanceenviro.co.in
Email ahar.envirotech@gmail.com, info@enhanceenviro.co.in Just Dial Enhance Enviro Tech Solution

Tel.

For GBA STEELS & METALS PVT. LTD.


Authorized / Director

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

9

TECHNICAL COMMENTS

- ❖ There is one no. Induction Furnace with the Melting capacity of 1500-2000 Kgs..
- ❖ There are 3 nos. crucibles and only 2 will operate at given point of time.

Basis of Design :

We have calculated the volumetric flow rate of the flue gases on the basis the details furnished by your good selves as under :

❖ Capacity of the Furnace (Tons)	-	2000 Kgs
❖ No. of Furnaces	-	Two
❖ Inner Dia. (I.D.) of the Crucible (mm)	-	950 mm
❖ O.D. of the furnace (mm)	-	1050 mm
❖ Depth of the furnace (mm)	-	1066.8 mm
❖ Temperature of the bath	-	1450 Deg C
❖ Tap to tap time (hrs)	-	50 min.
❖ Tilting platform size.	-	1750x2500 (mmxmm)
❖ Raw material composition	-	S.G.Iron/Cl/CRC

Only one crucibles shall operate at any given point of time.

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SHRIMAN NARAYAN SHARMA
Advocate
Notary Court, Noida

8/3/22

For GBA STEELS & METALS PVT. LTD.


Authorised/ Director

Office 1 - Vills No 12, Basement No-2, Block -V, Eros Garden, Charmwood Village, Suraj Kund Faridabad -121009, Haryana
Office 2 - H-2 Delta -3, Greater Noida -201308 Workshop - site -C UPSIDC, Surajpur Indl. Area Greater Noida /Faridabad
0120 2960972, 0129 4010498 Mob- 7838810498, 9643079162, Web Site - www.enhanceenviro.co.in
Email - ghans.envirotech@gmail.com, info@enhanceenviro.co.in Just Dial - Enhance Enviro Tech Solution

Tel:

10

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

Existing Unit

A	STACK	
	Gas Volume, M3/Hr	18,000
	Temperature, Deg C	130
	Type	Self Supported with guy ropes
	Diameter	450 mm/ 3 mm thk
	Height	10-12 M
	MOC	IS 2062
B	SUCTION HOODS (Secondary hood)	
	Type	Swiveling Type
	Nos.	1
	MOC	IS 2062
	Thickness	3 mm
	Flanges & Stiffeners	Provided
		During Detail Engineering
C	DUCT WORK	
	Sizes	400, 450,
	MOC	IS 2062
	Thickness	3 mm
	Flanges & Stiffeners	Provided

Actual static pressure of the fan would depend on the layout and location of the equipment. Change in static pressure of the fan would have impact on the motor rating and power consumption of the system.

COPY ATTESTED

SHRIMAN NARAYAN SHARMA
Advocate
Notary Distt Court, THRI RA.

Dust handling system is excluded from the scope.

The Technical Specifications mentioned are tentative only and may be revised during the detailed engineering.

For GBA STEELS & METALS PVT. LTD.



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Office 2 - N 2 Delta -3, Greater Noida -201308 Workshop - Site - C UPSIDC, Surajpur Indl Area Greater Noida /Faridabad
0120-2960972, 0129-4010498 Mob- 7838810498, 9643079162, Web Site: www.enhanceenviro.co.in
Email: enhanceenvirotech@gmail.com, info@enhanceenviro.co.in Just Dial Enhance Enviro Tech Solution

Tel:



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ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

VENTURY SCRUBBER FOR INDUCTION FURNACE

TECHNICAL SPECIFICATIONS

DUTY CONDITIONS	
Gas Volume	16,000 Am ³ /Hr.
Temperature of the Gases	200 Deg C
Dust Load(Design)	2000 - 3000 mg/Nm ³
VENTURY	
Make	AEP
Material of Construction (M.O.C.)	
Inlet	
Outlet	5mm Thk / MS
Throat	5mm Thk / MS
Transition Piece	5mm Thk / MS
SEPERATOR	
Type	Centrifugal
Make	AEP
Size	1800x 4200 (Dia. x ht.)
Material of Construction (M.O.C.)	5mm Thk / MS
Mist Eliminator (M.O.C.)	Z type - Provided
Supporting Structure	3 mm Thk / MS
(M.O.C.)	Provided
WATER RECIRCULATION SYSTEM	MS Plate/Channel/Angles/Pipes

Office 1 - Villa No 12 Basement No 2, Block -V, Eros Garden, Charmwood Village, Suraj Kund Faridabad - 121009, Haryana
 Office 2 - N 2 Delta -3, Greater Noida - 201308 Workshop - Site - CUPS/DC, Surajpur Indl. Area Greater Noida /Faridabad
 0120 2960972 0129 4010498 Mob- 7838810498 9643079162 Web Site - www.enhanceenviro.com
 Email - enhang.enhanceenviro@gmail.com, info@enhanceenviro.com Just Dial - Enhance Enviro Tech Solution

COPY ATTESTED
 SHRIMAN ANAND SHARMA

01/31/2022

For GBA STEELS & METALS PVT. LTD.

[Signature]
 Authorised/ Director

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

Recirculation Pump	Ventury Feed Pump
Application	
Capacity	15 m3/hr
Head	25-30 meter
(M.O.C.)	CI
Type	Centrifugal
Motor HP	5

D) Pipe & Fittings	GI /MS
ID FAN	
Capacity	16,000 Am3/Hr
Static Pressure	450 mm WC
Temperature	65-75 Deg C
Type	V- Belt driven
rpm	1900-2200
Motor HP/Pole	50.4

Telescopic Suction Hood with ducting (primary hood)	
Number off	Two
Type	Telescopic suction hood
Ducting in Suction Ducting	12 + 6 + 18 m
(M.O.C.)	3 mm Thk / MS
Supporting Structure	Provided
(M.O.C.)	MS Plate/Channel/Angles/Pipes
Ducting in Pant	Appox 30 Mts

COPY ATTESTED

SHRIMAN MURWAN SHARMA
Notary Dist Court MATHURA

8/27/2022

For GBA STEELS & METALS PVT. LTD.

[Signature]
Authorised/ Director

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ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

COPE OF SUPPLY

A) APC System

SR. NO.	ITEM DESCRIPTION	QTY.
01	Ventury	1 No
02	Transition Piece	1 No
03	Cyclone Separator	1 No
04	Mist Eliminator	1 No
05	Supporting Structure	1 Lot
06	Recirculation Pump	1 No
07	ID Fan	1 No
06	Interconnected ducting, dampers etc.	1 Lot
07	Stack	1 No
08	M.C.C. & cabling	1 Lot

B) Exclusions

- Any Civil work
- Water piping and isolation valves out side the battery limits
- Erection
- Any other item not specifically mentioned in our offer

COPY ATTESTED

SHRIMAN NARAYAN SHARMA

Notary Distt Court, MATHURA

8/3/22

For GBA STEELS & METALS PVT. LTD.

[Signature]
Authorised/ Director

Office 1: Villa No 17 Basement No 2 Block - 1, Eros Garden, Charwood Village, Suraj Kund Faridabad - 121009, Haryana

Office 2: N-2 Delta - 3, Greater Noida - 201308 Workshop - Site - C/PS/D4, Surajpur Indl. Area Greater Noida / Faridabad

0120-2969972 0129-4010488 Mob: 7636510499 9643079162 Web Site: www.enhanceenviro.com

Email: enr@enhanceenviro.com info@enhanceenviro.com Toll Free Just Dial: Enhance Enviro Tech Solutions

14

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 company

PRICE SCHEDULE & COMMERCIAL TERMS

(VENTURY SCRUBBER - WET SYSTEM)

1. Our Price towards the Supply of the Ventury Scrubber Along with Telescopic Suction Hood and Arrangement, Interconnected ducting, Stack as per the Technical Specifications and the Scope of Supply shall be Rs. 16,80,000/= (Rupees Sixteen Lacs and Eighty Thousand only)

The above quoted prices are Ex - works Noida

Erection & Commissioning: Our charges towards the E & C shall be Rs.80,000/= (Rupees Eighty Thousand only.)

2. **TAXES AND DUTIES :** The rates are exclusive of P&F @ 1%, freight, cartage, all taxes and duties which shall be charged extra at actual as applicable at the time of despatch.

3. **GST @ 18% extra subject** Please do mention your GST Regn. No.& local sales tax no. in the purchase order.

If there is any statutory variations/implication in taxes and duties before the expiry of delivery date, it will be to your account.

5. **DELIVERY :** The delivery period will be 8-10 weeks. Delivery period quoted will be reckoned from the date of receipt of commercial clear order with advance.

6. **MODE OF DESPATCH :** We generally send the material through one of the reliable transporters on freight to pay basis. In case you wish to use any other specific transporter, indicate your preference in the order along with their Delhi office address. Clearly indicate consignee address in your order and send us the road permit. If applicable Please do let us know whether the consignment should be booked on " self " or " door delivery basis ".

7. **INSURANCE :** Transit insurance will be organised you at actual. However we shall send you the despatch details after despatch over fax/telephone.

~~COPY ATTESTED~~

~~SHRIMAN SANYAL SHARMA
Advocate
Notary Distt Court, MATHURA~~

For GBA STEELS & METALS PVT. LTD.


Authorised/ Director

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Office 2 - N-2 Delta - 3, Greater Noida - 201308 Workshop - Site - C GPSIDC, Surajpur Indl. Area Greater Noida / Faridabad

0120-2560972, 0129-4010498 Mob- 7838810498, 9643079162 Web Site- www.enhanceenviro.co.in

Email - enhanceenvirotech@gmail.com - info@enhanceenviro.co.in Just Dial - Enhance Enviro Tech Solution

15

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

An ISO 9001:2015 Company

8. PAYMENT TERMS :

- 60% advance along with the order
- 35% along with tax & duties against Proforma Invoice prior to dispatch
- 5% immediately on commissioning

9. WAREHOUSING : If we do not receive your payment within 10 days of receipt of our proforma invoice we would be constrained to charge you warehousing charges @ 0.5% per week.

10. FORCE MAJEURE : Delivery indicated in the offer is on good faith and is subject to force majeure. We shall not be responsible for non performance or delay due to war, invasion, civil disturbance, Govt orders, or restrictions, strikes, lockouts, riots, fire, epidemics, sabotages, trade embargoes, earthquakes, floods, accidents, breakdown of machinery, delay or inability to obtain labour, raw material, wagon shipping, space or any other causes whatever beyond our reasonable control, affecting us or our sub-contractor, suppliers etc.

11. WARRANTY : The material supplied by us is under warranty for a period of 18 months from the date of despatch or 12 month from the date of commissioning whichever is earlier subject to installation being done as per our installation manual and equipment being operated / maintained as per our operation and maintenance manual. In case any defects are noticed within the warranty period, we would arrange to repair / replace the defective item within a reasonable time.

12. JURISDICTION : All contracts are deemed as being entered into at Noida and therefore subject to the jurisdiction of courts at Delhi only.

For Enhance Enviro Tech Solution

(Rohit Kumar Soni)
Authorized Signatory
7838810498

COPY ATTESTED

SHRIMAN NARAYAN SHARMA
ADVOCATE
Notary Public Court, MATHURA

[Handwritten Signature]
8/3/22

OF SDA STEELS & METALS PVT. LTD.

[Handwritten Signature]
Authorised/ Director

Tel

16

ENHANCE ENVIRO TECH SOLUTION

(Water, Wastewater Treatment & Air Pollution Control System)

ISO 9001:2015 Certified

COPY ATTESTED

SHRIMAN KIRAN SHARMA

ADVOCATE

Notary Dist. Court, MATHURA

8/10/2022

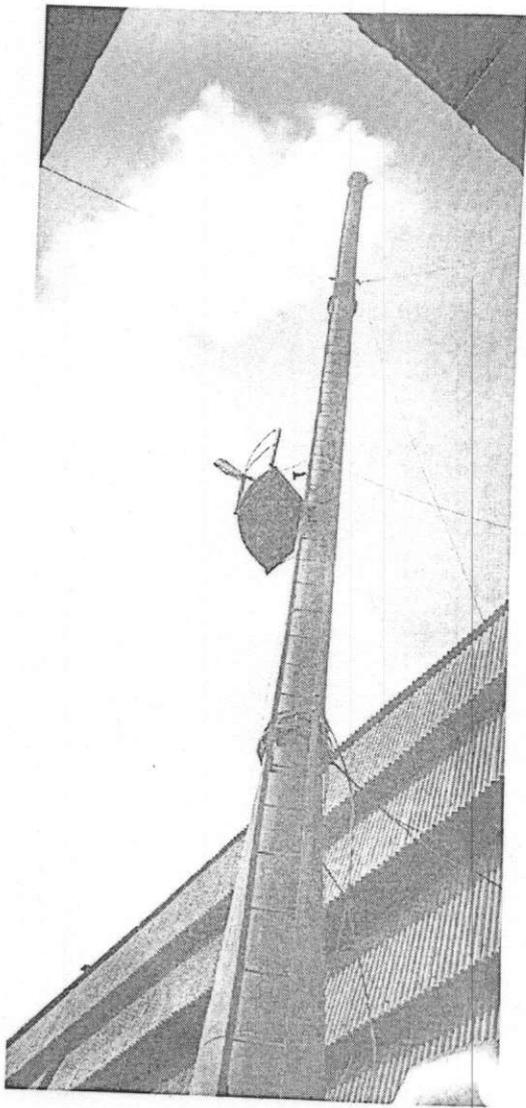
Office 1: Villa No 11, Basement No 2, Block VI, Sector 14, Connaught Place, New Delhi
Office 2: N-2 Delta-3, Greater Noida, 201301 Workshop Site, C-14/502, Greater Noida, Uttar Pradesh
011-2660972, 0120-4930498 Mob: 9838810448, 9048731111 Web Site: www.enhanceenviro.com
Email: info@enhanceenviro.com, sales@enhanceenviro.com, hr@enhanceenviro.com, qa@enhanceenviro.com, procurement@enhanceenviro.com

For GBA STEELS & METALS PVT. LTD.


Authorized/ Director

17

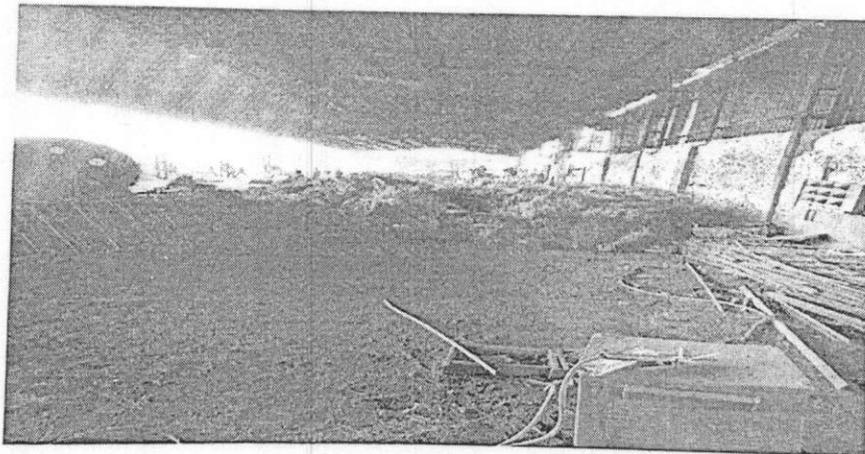
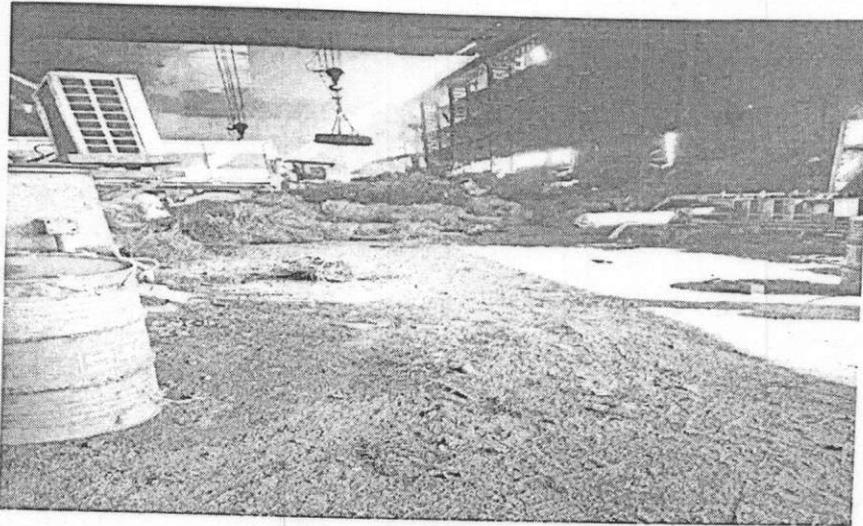
ANNEXURE C
Photograph of the wet scrunching machine.



For GBA STEELS & METALS PVT. LTD.

[Handwritten Signature]
Authorised/ Director

ANNEXURE D
Photograph of the Shed under which MS wire is stored.



For GBA STEELS & METALS PVT. LTD.

[Handwritten Signature]
(Authorised/ Director)



(1a) ANNEXURE E
GLOBAL ENVIRO Laboratories

PLOT NO 4, KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
 8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)
 MOBILE +91-9810317145, +91-8826028116
 E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	:	M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT:- MATHURA (U.P.)
Sample Identification No.	:	A-211026/06
Test Report No. & Date	:	GEL-2110/492 Date: 30.10.2021
Sample Description	:	AMBIENT AIR
Sampling Method	:	GEL/SOP-01/AA
Sample Collection Date	:	25.10.2021
Sample Collected by	:	GEL STAFF
Sampling Site	:	NEAR MAIN GATE AREA
Ambient Temperature (°K)	:	301
Weather Condition	:	CLEAR
Wind Direction	:	E → W
Date of Sample Receipt	:	26.10.2021
Sample Condition	:	OK
Analysis Duration	:	26.10.2021 - 30.10.2021

ANALYSIS RESULTS

S. No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	Particulate Matter (Size <10 µm)	[µg/m ³]	98	100*	IS:5182(part-23) 2006- RA:2017
2.	Sulphur Dioxide (as SO ₂)	[µg/m ³]	22.5	80*	IS:5182(part-2) 2001- RA :2017
3.	Nitrogen Dioxide (as NO ₂)	[µg/m ³]	36.4	80*	IS:5182(part-6) 2006- RA :2017
4.	Carbon Monoxide [CO]	[mg/m ³]	0.42	4**	IS:5182(part-10) 1999- RA:2019

*CPCB'S specification for Ambient Air Quality for 24 hours.
 **CPCB'S specification for Ambient Air Quality for 1.0 hours

[Signature]

(Checked By)
INTEKHAB KHAN (Technical Manager)

[Signature]

ARVIND KUMAR
 (Authorized Signatory)

- Note:
1. The result listed refer only to the tested samples and applicable parameters
 2. Perishable samples will be destroyed after 15 days of sampling
 3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission
 4. Subject to Ghaziabad Jurisdiction

END OF REPORT

COPY ATTESTED

SHRIMAN NARAYAN SHARMA
 ADVOCATE
 Notary Office, MATHURA

[Signature]
 21/10/2022

For GBA STEELS & METALS PVT. LTD.

[Signature]
 Authorised/ Director



GLOBAL ENVIRO Laboratories ⁽²⁰⁾

PLOT NO 4 KHASRA NO 45 OPPOSITE SHREE MAJAN DHAM TEMPLE
 8TH K M MILE STONE INDUSTRIAL AREA, MEERUT ROAD GHAZABAD - 201003 (U.P.)
 MOBILE +91-9810317145 +91-8826028116
 E-mail: global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	: M/S. GBA STEELS AND METALS PVT. LTD.
Sample Identification No.	: OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD KOSI KALA, DISTT:- MATHURA (U.P.)
Test Report No. & Date	: A-211026/07
Sample Description	: GEL-2110/493, Date: 30.10.2021
Sampling Method	: AMBIENT AIR
Sample Collection Date	: GEL/SOP-01/AA
Sample Collected by	: 25.10.2021
Sampling Site	: GEL STAFF
Ambient Temperature (°K)	: NEAR GATE NO. 2
Weather Condition	: 301
Wind Direction	: CLEAR
Date of Sample Receipt	: E - W
Sample Condition	: 26.10.2021
Analysis Duration	: OK
	: 26.10.2021 - 30.10.2021

ANALYSIS RESULTS

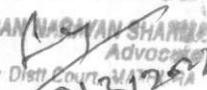
S. No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	Particulate Matter (Size <10 µm)	[µg/m³]	96	100*	(S.3) 82(part-23) 2006- RA, 2017
2.	Sulphur Dioxide (as SO ₂)	[µg/m³]	20.4	80*	(S.3) 82(part-2) 2001- RA, 2017
3.	Nitrogen Dioxide (as NO ₂)	[µg/m³]	32.5	80*	(S.3) 82(part-6) 2006- RA, 2017
4.	Carbon Monoxide (CO)	[mg/m³]	0.39	4**	(S.3) 82(part-10) 1999- RA, 2017

*CPCB's specification for Ambient Air Quality for 24 hours
 **CPCB's specification for Ambient Air Quality for 1.0 hour


 (Checked By)
 INTEKHAB KHAN (Technical Manager)


 ARVIND KUMAR
 (Authorized Signatory)

- Note:
- The result listed refer only to the tested samples and applicable parameters.
 - Perishable samples will be destroyed after 15 days of sampling.
 - This report cannot be used as evidence in the court of law and cannot be used in court of law in any legal work or other purposes.
 - Subject to Ghazabad Jurisdiction.

COPY ATTESTED

 SHRIMAN NARAYAN SHARMA
 Advocate
 Notary Distt Court, MATHURA

For GBA STEELS & METALS PVT. LTD.


 (Authorized/ Director)



GLOBAL ENVIRO Laboratories ⁽²¹⁾

PLOT NO 4 KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE,
8TH K.M. MILE STONE INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
MOBILE : +91-9810317145, +91-8826028116
E-mail: global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

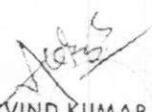
ISSUED TO	:	M/S. GBA STEELS AND METALS PVT. LTD., OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT:- MATHURA (U.P.)
Sample Identification No.	:	A-211026/08
Test Report No. & Date	:	GEL-2110/494, Date: 30.10.2021
Sample Description	:	AMBIENT AIR
Sampling Method	:	GEL/SOP-01/AA
Sample Collection Date	:	25.10.2021
Sample Collected by	:	GEL STAFF
Sampling Site	:	NEAR FURNACE AREA
Ambient Temperature (°K)	:	301
Weather Condition	:	CLEAR
Wind Direction	:	E → W
Date of Sample Receipt	:	26.10.2021
Sample Condition	:	OK
Analysis Duration	:	26.10.2021- 30.10.2021

ANALYSIS RESULTS

S. No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	Particulate Matter (Size <10 µm)	[µg/m³]	94	100*	IS:5182(part-23) 2006- RA:2017
2.	Sulphur Dioxide (as SO ₂)	[µg/m³]	18.9	80*	IS:5182(part-2) 2001- RA:2017
3.	Nitrogen Dioxide (as NO ₂)	[µg/m³]	30.3	80*	IS:5182(part-6) 2006- RA:2017
4.	Carbon Monoxide (CO)	[mg/m³]	0.34	4**	IS:5182(part-10) 1999- RA:2019

*CPCB'S specification for Ambient Air Quality for 24 hours
**CPCB'S specification for Ambient Air Quality for 1.0 hours


(Checked By)
INTEKHAB KHAN (Technical Manager)


ARVIND KUMAR
(Authorized Signatory)

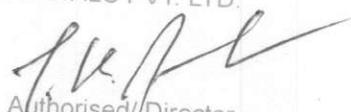
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 4. Subject to Ghaziabad Jurisdiction

END OF REPORT

COPY ATTESTED

SHRIMAN KIRAN SHARMA
Advocate
Notary Distt Court, MATHURA

For GBA STEELS & METALS PVT. LTD.


Authorized/Director



GLOBAL ENVIRO Laboratories

PLOT NO 4, KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
MOBILE +91-9810317145, +91-8826028116
E-mail: global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	: M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT.- MATHURA (U.P.)
Sample Identification No.	A 211026/09
Test Report No. & Date	GEL-2110/495 Date: 30.10.2021
Sample Description	AMBIENT AIR
Sampling Method	GEL/SOP-01/AA
Sample Collection Date	: 25.10.2021
Sample Collected by	: GEL STAFF
Sampling Site	: NEAR D. G. AREA
Ambient Temperature (°K)	: 301
Weather Condition	: CLEAR
Wind Direction	: E → W
Date of Sample Receipt	26.10.2021
Sample Condition	OK
Analysis Duration	: 26.10.2021 - 30.10.2021

ANALYSIS RESULTS

S. No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	Particulate Matter (Size < 10 µm)	[µg/m ³]	92	100*	IS:5182(part-23) 2006- RA:2017
2.	Sulphur Dioxide (as SO ₂)	[µg/m ³]	17.5	80*	IS:5182(part-2) 2001- RA:2017
3.	Nitrogen Dioxide (as NO ₂)	[µg/m ³]	29.6	80*	IS:5182(part-6) 2006- RA:2017
4.	Carbon Monoxide (CO)	[mg/m ³]	0.50	4**	IS:5182(part-10)1999- RA:2019

*CPCB S specification for Ambient Air Quality for 24 hours
**CPCB S specification for Ambient Air Quality for 10 hours

(Checked By)
INTEKHAB KHAN (Technical Manager)

ARVIND KUMAR
(Authorized Signatory)

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END OF REPORT

COPY ATTESTED

SHRIMATI MANJAN SHARMA
Advocate
Notary Dist Court, MATHURA
8/3/2022

For GBA STEELS & METALS PVT. LTD.

Authorised/ Director



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE,
 8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
 MOBILE : +91-9810317145, +91-8826028116
 E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	: M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT. - MATHURA (U.P.)
Sample Identification No.	: A 211026/09
Test Report No. & Date	: GEL-2110/495 Date: 30.10.2021
Sample Description	: AMBIENT AIR
Sampling Method	: GEL/SOP-01/AA
Sample Collection Date	: 25.10.2021
Sample Collected by	: GEL STAFF
Sampling Site	: NEAR D. G. AREA
Ambient Temperature (°K)	: 301
Weather Condition	: CLEAR
Wind Direction	: E → W
Date of Sample Receipt	: 26.10.2021
Sample Condition	: OK
Analysis Duration	: 26.10.2021 - 30.10.2021

ANALYSIS RESULTS

S. No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	Particulate Matter (Size <10 µm)	[µg/m ³]	92	100*	IS:5182(part-23) 2006- RA:2017
2.	Sulphur Dioxide (as SO ₂)	[µg/m ³]	17.5	80*	IS:5182(part-2) 2001- RA:2017
3.	Nitrogen Dioxide (as NO ₂)	[µg/m ³]	29.6	80*	IS:5182(part-6) 2006- RA:2017
4.	Carbon Monoxide (CO)	[mg/m ³]	0.30	4**	IS:5182(part-10) 1999- RA:2019

*CPCB S specification for Ambient Air Quality for 24 hours
 **CPCB S specification for Ambient Air Quality for 10 hours

(Checked By)
INTEKHAB KHAN (Technical Manager)

ARVIND KUMAR
 (Authorized Signatory)

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END OF REPORT

COPY ATTESTED
SHRIMAN NARAYAN SHARMA
 Advocate
 Notary Distt Court, MATHURA

For GBA STEELS & METALS PVT. LTD.

[Signature]
 Authorised/ Director



GLOBAL ENVIRO Laboratories

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD GHAZIABAD -201003 (U.P.)
MOBILE : +91-9810317145, +91-8826028116
E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	:	M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT:- MATHURA (U.P.)
Sample Identification No.	:	SE-211112/01
Test Report No. & Date	:	GEL-2111/112 Date: 16.11.2021
Sampling Method	:	GEL/SOP-01/5E
Sample Description	:	EMISSION FROM: INDUCTION MELTING FURNACE
Sample Collection Date	:	11.11.2021
Sample Collected by	:	GEL STAFF
Sampling Site	:	PORT HOLE
Date of Sample Receipt	:	12.11.2021
Sample Condition	:	OK
Analysis Duration	:	12.11.2021 - 16.11.2021

SAMPLE SOURCE DETAILS

Type & Consumption of Fuels	:	ELECTRICITY
Stack Height (From Ground level)	:	30.0 meter
Stack Height (From Roof level)	:	-----
Stack Diameter (at Bottom)	:	-----
Stack Diameter (at Port Hole)	:	1575 mm
Stack Temperature (°K)	:	323
Ambient Temperature (°K)	:	304
Sampling Duration	:	3600 Sec
Average Velocity [m/sec.]	:	6.9
Flow Rate of SPM [LPM]	:	25.0
Flow Rate of Gases [LPM]	:	2.2
Quantity of emission(m ³ /Hr)	:	48370.699
Attached APCs	:	WET SCRUBBER

ANALYSIS RESULT

S No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	PARTICULATE MATTER	[mg/Nm ³]	156	150	IS:11255(part-01)
2.	OXIDE OF NITROGEN	[mg/Nm ³]	21.4	NOT SPECIFIED	IS:11255(part-02)
3.	SULPHUR DIOXIDE	[mg/Nm ³]	13.6	NOT SPECIFIED	IS:11255(part-02)
4.	CARBON MONOXIDE	% BY VOLUME	0.05	1	IS:13270

*CPCB'S General Emission Standard.

(Checked By)
INTEKHAB KHAN (Technical Manager)

ARVIND KUMAR
(Authorized Signatory)

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COPY ATTESTED

SHRIMAN NARAYAN SHARMA
Advocate
Notary, Distt. Mathura

For GBA STEELS & METALS PVT. LTD.

[Signature]
Authorised/ Director



GLOBAL ENVIRO Laboratories (24)

PLOT NO. 4, KHASRA NO. 45, OPPOSITE SHREE MANAN DHAM TEMPLE
 8TH K.M. MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD -201003 (U.P.)
 MOBILE : +91-9810317145, +91-8826028116
 E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2, KVA POWER HOUSE, HAND GAON ROAD, KOSI KALA, DIST:- MATHURA (U.P.)
Sample Identification No.	SE-211112/02
Test Report No & Date	GEL-2111/115, DATE 16.11.2021
Sampling Method	GEL/SOP-01/SE
Sample Description	EMISSION FROM: D.G. SET - 62.5 KVA =50 KW
Sample Collection Date	11.11.2021
Sample Collected by	GEL STAFF
Sampling Site	PORT HOLE
Date of Sample Receipt	12.11.2021
Sample Condition	OK
Analysis Duration	12.11.2021- 16.11.2021

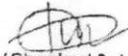
SAMPLE SOURCE DETAILS

Type & Consumption of Fuels	HSD: 12 LTR/Hr.(APPROX)
Stack Height (From Ground level)	----
Stack Height (From Roof level)	1.6 meter
Stack Diameter (at Bottom)	----
Stack Diameter (at Port Hole)	100 mm
Stack Temperature (°K)	402
Ambient Temperature (°K)	304
Sampling Duration	3600 Sec
Average Velocity (m/sec.)	16.2
Flow Rate of SPM [LPM]	21.0
Flow Rate of Gases [LPM]	2.2
Quantity of emission(Nm ³ /Hr)	457.812

ANALYSIS RESULT

S No.	PARAMETERS	UNIT	RESULTS	STANDARD	PROTOCOLS
1.	PARTICULATE MATTER	[g/kw-hr]	0.12	0.3	IS 11255(part-01)
2.	OXIDE OF NITROGEN	[g/kw-hr]	0.52	NOT SPECIFIED	IS:11255(part-07)
3.	CARBON MONOXIDE	[g/kw-hr]	0.40	3.5	IS-13270

*CPCB S Emission Standard for Diesel Generator Sets (Engine rating 19 to <75 kw)


 (Checked By)
 INTEKHAB KHAN (Technical Manager)


 ARVIND KUMAR
 (Authorized Signatory)

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COPY ATTESTED

 SHRI MANOJ KUMAR SHARMA
 Advocate
 Notary Delhi Court, Ghaziabad, U.P.

END OF REPORT

AN NABL ACCREDITED AND ISO 9001:2015, 14001:2015 & 45001:2018 CERTIFIED ENVIRONMENTAL LABORATORY

For GBA STEELS & METALS PVT. LTD.


 Authorised/ Director



GLOBAL ENVIRO Laboratories

25
 PLOT NO 4, KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
 8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
 MOBILE +91-9810317145 +91-8826028116
 E-mail global_enviro@rediffmail.com, globalenvirolab@gmail.com

TEST REPORT

ISSUED TO	:	M/S. GBA STEELS AND METALS PVT. LTD. OPPOSITE-B2 KVA POWER HOUSE NAND GAON ROAD, KOSI KALA, DISTT - MATHURA (U.P.)
Sample Identification No.	:	SL-211112/01
Test Report No. & Date	:	GEL-2111/116 DATE 16.11.2021
Sampling Method	:	GEL/SOP-01/NOISE
Sample Description	:	NOISE LEVEL
Monitoring Date	:	11.11.2021
Monitored by	:	GEL STAFF
Monitoring site	:	NEAR D.G.SET -62.5 KVA (1.0 METER AWAY FROM ACOUSTIC ENCLOSURE)
Monitoring Time & Duration	:	14:00 HR TO 14:10 HR

1	2	3	4	5	6	7	8	9	10
72.3	75.7	74.4	72.9	73.8	75.5	73.9	75.8	66.9	67.4

NOISE LEVEL			STANDARD		
MAXIMUM SOUND LEVEL	dB(A)	75.8	CPCB STANDARD (FOR DAY TIME)		AS PER FACTORIES ACT - 1948
MINIMUM SOUND LEVEL	dB(A)	66.9	INDUSTRIAL AREA	75 dB(A)	90 dB(A)
AVERAGE VALUE	dB(A)	72.9	RESIDENTIAL AREA	55 dB(A)	
			COMMERCIAL AREA	65 dB(A)	
			SILENCE ZONE	50 dB(A)	

Remarks: 1. Average Noise Level is well within the limits as per CPCB and Factories Act - 1948

(Checked By)
 INTEKHAB KHAN (Technical Manager)

(Authorized Signatory)
 ARVIND KUMAR

- Note
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 - 4 Subject to Ghaziabad Jurisdiction

END OF REPORT

COPY ATTESTED
 SHRIMATI SHYAM SHARMA
 Advocate
 Notary Distt. Ghaziabad

For GBA STEELS & METALS PVT. LTD.

(Authorized/ Director)



GLOBAL ENVIRO Laboratories

PLOT NO 4, KHASRA NO 45 OPPOSITE SHREE MANAN DHAM TEMPLE
8TH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD, GHAZIABAD - 201003 (U.P.)
MOBILE +91-9810317145, +91-8826028116
E-mail global_enviro@rediffmail.com, globalenvirolab@gmail.com

(26)

TEST REPORT

ISSUED TO	:	M/S. GBA STEELS AND METALS PVT. LTD.
Sample Identification No.	:	OPPOSITE-B2, KVA POWER HOUSE, NAND GAON ROAD KOSI KALA, DISTT. - MATHURA (U.P.)
Test Report No. & Date	:	WW-211112/01
Sampling Method	:	GEL-2111/113, Date: 16/11/2021
Sample Description	:	GEL/SOP-01/WW
Sample Collection Date	:	WASTE WATER
Sample Collected by	:	11.11.2021
Sampling Site	:	GEL STAFF
Date of Sample Receipt	:	INLET OF ETP
Sample Condition	:	12.11.2021
Analysis Duration	:	OK
	:	12.11.2021 - 16.11.2021

ANALYSIS RESULT

S No.	Parameters	Results	Unit	Protocols
1	pH	6.22	---	IS:3025(part-11)
2	Total Suspended Solid	146	mg/l	IS:3025(part-17)
3	Chemical Oxygen Demand	1420	mg/l	IS:3025(part-55)
4	Biochemical Oxygen Demand (at 27°C for 3 days)	315	mg/L	IS:3025(part-44)
5	Oil & Grease	9	mg/l	IS:3025(part-39)
6	Iron	2.4	mg/L	IS:3025(Part-53)

(Checked By)
INTEKHAB KHAN (Technical Manager)

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END OF REPORT

COPY ATTESTED
SHRIMAN NARAYAN SHARMA
Advocate
Notary District Court, MATHURA

01/12/2021

ARVIND KUMAR
(Authorized Signatory)

For GBA STEELS & METALS PVT. LTD.

Authorized/ Director



GLOBAL ENVIRO Laboratories

PLOT NO 4 KHASRA NO 45 OPPOSITE SHREE MANAN DHAM TEMPLE
 8TH KM MILE STONE INDUSTRIAL AREA, MEERUT ROAD GHAZIABAD 201003 (U.P.)
 MOBILE +91-9810317145, +91-8826028116
 E-mail global_enviro@rediffmail.com, globalenvirolab@gmail.com

(27)

ISSUED TO		TEST REPORT	
Sample Identification No.		M/S. GBA STEELS AND METALS PVT. LTD.	
Test Report No. & Date		OPPOSITE-02, KVA POWER HOUSE, NAND GAON ROAD, KOSI KALA, DISTT:- MATHURA (U.P.)	
Sample Description		DW-211112/01	
Sampling Method		GEL-2111/114, DATE: 16.11.2021	
Sample Collection Date		GROUND WATER	
Sample Collected by		GEL/SOP-01/W	
Sampling Site		11.11.2021	
Date of Sample Receipt		GEL STAFF	
Sample Condition		BOREWELL	
Analysis Duration		12.11.2021	
		OK	
		12.11.2021 - 16.11.2021	

S. No.	Parameters	Results	Unit	ANALYSIS RESULT		Protocols
				IS:10500 LIMIT (Desirable Limit)	IS:10500 LIMIT (Max. Permissible Limits)	
1.	Colour	<5	Hazen	5	15	IS:3025(part-4)
2.	Odour	Agreeable	---	Agreeable	Agreeable	IS:3025(part-5)
3.	Turbidity	<1	NTU	1	5	IS:3025(part-10)
4.	pH	7.62	---	6.5 to 8.5	No Relaxation	IS:3025(part-11)
5.	Residual Free Chlorine (as Cl ₂)	N.D.	mg/L	0.2[min]	1.0[min]	IS:3025(part-26)
6.	Total Dissolved Solids	4286	mg/L	500	2000	IS:3025(part-16)
7.	Total Hardness [as CaCO ₃]	1990	mg/L	200	600	IS:3025(part-21)
8.	Calcium [as Ca]	463.2	mg/L	75	200	IS:3025(part-40)
9.	Magnesium [as Mg]	203.3	mg/L	30	100	IS:3025(part-46)
10.	Chloride [as Cl]	1848	mg/L	250	1000	IS:3025(part-32)
11.	Sulphate [SO ₄]	562.4	mg/L	200	400	IS:3025(part-24)
13.	Iron [as Fe]	0.46	mg/L	0.3	No Relaxation	IS:3025(part-53)

Opinion: The Chemical and Bacteriological analysis of sample conforms to the IS: 10500:2013 specification within Desirable limits for domestic use.
 N.D.: Not Detected
 Detection limits of Residual Free Chlorine: 0.01 mg/l

(Checked By)
INTEKHAB KHAN (Technical Manager)

ARVIND KUMAR
 (Authorized Signatory)

Note: 1. The result listed refer only to the tested samples and applicable parameters
 2. Perishable samples will be destroyed after 15 days of sampling
 3. This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission
 4. Subject to Ghaziabad Jurisdiction

COPY ATTESTED

SHRIMAN PRAVAN SHARMA
 Advocate
 Notary Court, Ghaziabad, U.P.

Authorised/ Director

For GBA STEELS & METALS PVT. LTD.



COMMITMENT TO SAVE ENVIRONMENT

(28)

GLOBAL ENVIRO Laboratories

PLOT NO 4, KHASRA NO 45, OPPOSITE SHREE MANAN DHAM TEMPLE
 BTH K M MILE STONE, INDUSTRIAL AREA, MEERUT ROAD GHAZIABAD 201003 (U.P.)
 MOBILE : +91-9810317145, +91-8826028116
 E-mail : global_enviro@rediffmail.com, globalenvirolab@gmail.com
 MoEF&CC Recognized Environmental Laboratory

Test Report No. & Date: GEL-2111/114 DATE: 16/11/2021

S. No.	Parameters	Results	Unit	IS:10500 LIMIT (Detectable Limit)	IS:10500 LIMIT (Max. Permissible Limit)	Protocols
1	Fluoride (as F)	0.38	mg/l	1.0	1.5	IS 3025 part 601
2	Total Coliform	<2	MPN/100ml			IS 1622-193
3	E. Coli	<2	MPN/100ml			IS 1622-193

Opinion: The Chemical and Bacteriological analysis of sample conforms to the IS 10500:2013 Specification for drinking water for household use.
 N.D. Not Detected.
 Detection Limits of Residual Free Chlorine: 0.02 mg/l


 (Checked By)
INTEKHAB KHAN (Technical Manager)


ARVIND KUMAR
 (Authorized Signatory)

- Note:
- The result listed refer only to the tested samples and applicable parameters
 - Perishable samples will be destroyed after 15 days of sampling
 - This report cannot be used as evidence in the court of law and cannot be used in part or full in any media without prior permission
 - Subject to Ghaziabad Jurisdiction

END OF REPORT

For GBA STEELS & METALS PVT. LTD.

COPY ATTESTED
SHRIMAN NARAYAN SHARMA
 Advocate
 Notary (U.P.) COURT, MATHURA


 Authorised/ Director

(29)

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

AT NEW DELHI

ORIGINAL APPLICATION NO. 275 OF 2021

IN THE MATTER OF

Raghuvar Singh & Ors.

Applicant(s)

Versus

Central Pollution Control Board and Ors.

Respondent(s)

AFFIDAVIT

NOTARY PUBLIC
SHRIMAN NAGAN SHARMA
Advocate
1473
08/03/2022
GOVT. OF INDIA

I PRAVEEN KUMAR AGARWAL r/o 431, PRATP BAZAR VBN. Age 42 YEAR

I, the above-named deponent, who is Respondent 6 in this case and am fully acquainted and conversant with the facts and competent to swear this affidavit.

That the contents of this response and annexures are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed.

For GBA STEELS & METALS PVT. LTD.

DEPONENT *[Signature]*
Authorised/ Director

VERIFICATION:-

Verified at New Delhi on ___ this day of March, 2022 that the contents of the above affidavit are true and correct to my knowledge and nothing is concealed therefrom.



For GBA STEELS & METALS PVT. LTD.

DEPONENT *[Signature]*
Authorised/ Director

The Contents of Affidavit of document read over and explained to Praveen Kumar who is identified by Shri. Self and on oath attested today on 08/03/2022 at my office and signed down by notary registrar at 1473/2022

SHRIMAN NAGAN SHARMA
Advocate
NOTARY PUBLIC MATHURA
08/03/2022

VAKALATNAMA

IN THE COURT OF National Green Tribunal, New Delhi

IN THE MATTER OF Raghuvrat Singh & ors.

Plaintiff/ Appellant/ Petitioner/Complainant

VERSUS

CPCB & ors. Defendant /Respondent/ Opposite Party

KNOW ALL TO whom these presents shall come that I/We CBA Steel

Resp. No. 6,

the above-named _____ do hereby appoint

O. A No. 275/2021

YAGYAWALKYA SINGH
Enrollment Number- D/1452/2014
Chamber-203, Setalvad Lawyer's Block
Bhagwan Das Road, Supreme Court, New Delhi.
Off: A-131, Sector 46, Noida-201301
Mob: 7838848157

(Hereinafter called the advocates) to be my/our Advocate(s) in the above- noted cause, to do all the following acts, deeds and things or any of them, that is to say:-

- 1 To act, appear and plead in the above-noted cause on my/our behalf, in this Court or in any other Court/ Tribunal in which the same may be tried or heard and also in the Appellate Court subject to payment of fees separately for each Court by me/us
- 2 To sign, file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said cause in all its stages subject to payment of fees for each stage
- 3 To file and take back documents, to admit and/or deny the documents of opposite party
- 4 To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise, touching or in any manner relating to the said case
- 5 To take execution proceedings
- 6 To deposit, draw and receive money, cheques, cash and grant receipt thereof and to do all other acts and things which may be necessary to done for the progress and in the course of the prosecution of the said case.
- 7 To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whatever he may think fit to do so and to sign the power of attorney on our behalf.

AND I/we the undersigned do hereby agree to ratify and confirm all, acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/we undertake that I/we or my/our duly authorized agent would appear in the Court on all hearings and will inform the Advocate for appearance when the case is called.

AND I/we undersigned do hereby agree not to hold the Advocate or his substitute responsible for the result of the said case. The adjournment & other costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself

AND I/we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid

IN WITNESS WHEREOF I/we do here unto set my/our hand these presents the contents of which have been understood by me/us on this date:-

YAGYAWALKYA SINGH
Advocate
Reg. No. D/1452/2014
Ch.No.-203, Setalvad Lawyers Block
Supreme Court of India
Off: A-131 (LGF), Sector-46, Noida
Ph: 7838848157

DIVYA SWAMY For GBA STEELS & METALS PVT LTD
Advocate
Reg. No. D/1160/2014
Ch.No.-203, Setalvad Lawyers Block
Supreme Court of India
Off: A-131 (LGF), Sector-46, Noida

Authorized Director
Client(s)

YAGYAWALKYA SINGH (D/1452/2014)
Vaibhav Shahi D/1901/21
Shubham Mishra D/19678/21